

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI RAMESH BAIS): (a) and (b) Uranium deposit is found in Andhra Pradesh.

Pilot Project in Kerala

2279. SHRI A.C. JOS: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether State Government of Kerala has submitted any Pilot Project called zero unemployment district to the Union Government for approval and financial assistance;

(b) if so, the details thereof and the district identified by the Government for this purpose alongwith the total cost of the Projects; and

(c) the time by which this project is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL): (a) Yes, Sir. A pilot project entitled "Pilot project for full employment through agro-based project" in Thrissur district has been received from Government of Kerala for approval and financial assistance under Innovative JRY.

(b) and (c) The project was placed before the Screening Committee in its meeting held on 23.9.1997. The committee considered and rejected the project as the project did not conform to the laid down guidelines of the scheme.

Residential Accommodation to Staff of K.Vs. in Delhi Cantt.

2280. SHRI CHAMAN LAL GUPTA: Will the Minister of DEFENCE be pleased to state:

(a) whether defence authorities have entered into an agreement with Kendriya Vidyalaya Sangathan, in the matter of allotting residential accommodation to the Staff of these schools while opening Kendriya Vidyalayas in Delhi Cantt;

(b) if so, the main features thereof;

(c) whether the defence authorities have made certain amendments on their own in violation of the agreement's provision;

(d) if so, the reasons and justification therefor; and

(e) the remedial steps proposed to be taken in that regard?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES): (a) Yes, Sir.

(b) According to the agreement, a minimum of 50 per cent residential accommodation is to be provided for the staff of the Kendriya Vidyalayas by the defence authorities of Delhi Area.

(c) No, Sir.

(d) and (e) Do not arise.

Joint Reservation Company for Air India and Indian Airlines

2281. SHRI K.S. RAO: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Air India and the Indian Airlines in collaboration with Abacus India proposed to set up a new company for marketing reservation system in the country;

(b) if so, the details thereof; and

(c) the objectives to be achieved thereby?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) It is proposed to set up a Joint Venture Company with the following share-holding pattern:—

Air India	25.5%
Indian Airlines	25.5%
Abacus	49%

The main objective of the proposed Company is to give the Indian travel agents access to a world class Computerised Reservation System.

Non Conforming Industries in Unauthorised Colonies

2282. DR. MADAN PRASAD JAISWAL: Will the MINISTER OF URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government have identified the non-conforming industries operating in unauthorised colonies in Delhi;

(b) if so, the details thereof; and